POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS/BENEFICIAL OWNERS OF EQUITY SHARES OF

BHAGYASHREE LEASING AND FINANCE LIMITED

Regd. Office: 618, Arenja Corner , Plot No. 71, Sector 17, Vashi, Navi Mumbai, Thane - 400 705

The details subsequent to the completion of Offer made vide Public Announcement ('PA') dated February 11, 2009 followed by Corrigendum to PA dated April 1, 2009 pursuant to and in compliance with the provisions of regulation 11 (2) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') to the shareholders of Bhagyashree Leasing and Finance Limited ('BLFL'/ 'Target Company') to acquire 7,00,020 equity shares of Rs. 10/- each representing 20% of issued, subscribed and voting capital of the Target Company by Mr. Vimalkumar K Jain, Mr. Kewalkumar K Jain, Ms. Ranjana I Jain, Mr. Manish V Jain and Mr. Rajas V Jain ('Promoter Acquirers'), at Rs.18/- for per fully paid-up equity share details whereof are as under:

1. Name of the Target Company : Bhagyashree Leasing and Finance Limited
2. Name of Acquirer : Mr. Vimalkumar K Jain, Mr. Kewalkumar K Jain, Ms. Ranjana I Jain, Mr. Manish V Jain and Mr. Rajas V Jain
3. Name of Manager to the Offer : Collins Stewart Inga Private Limited
4. Name of the Registrar to the Offer : Mondkar Computers Private Limited
5. Offer Details :
   Date of Opening of the Offer April 9, 2009
   Date of Closing of the Offer April 28, 2009
6. Details of the acquisition :

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer Price	Rs. 18/-		Rs. 18/-	
2.	Shareholding of the Acquirer before the MOU (SPA) / PA	20,89,500 (59.70%)		20,89,500 (59.70%)	
3.	Shares acquired by way of MOU or Market Purchases (No. & %)	5,19,300 (14.84%)		#5,19,300 (14.84%)	
4.	Shares acquired in the Open Offer	7,00,020 (20.00%)		3,32,800 (9.51%)	
5.	Size of the Open Offer (No. of Shares multiplied by Offer Price)	Rs. 1,26,00,360/-		Rs. 59,90,400/-	
6.	Shares acquired after the PA but before 7 working days prior to closing date (No.& %) 6.1 Price of the shares acquired 6.2 No of shares acquired 6.3 % of shares acquired	NIL N.A. N.A. N.A.		NIL N.A. N.A. N.A.	
7.	Post Offer Shareholding of the Acquirer (No. & %) (2+3+4+6)	33,08,820 (94.54%)		^29,41,600 (84.05%)	
8.	Pre and Post Offer shareholding of Public (other than Acquirer)	**Pre**	**Post**	**Pre**	**Post**
	Equity Shares	8,91,300	1,91,280	8,91,300	5,58,500
	%	25.46%	5.46%	25.46%	15.95%

SPA will be executed in due course.

^ Post Offer shareholding of the Promoter Acquirers is calculated assuming execution of MOU (SPA).

7. Status of Escrow of Account, whether released or not : Balance amount in the Escrow Account will be released in due course.
8. Payment of Interest, if any, to the shareholders along with the details thereof : Since, the payment has been made within the stipulated time; no interest has been paid to any shareholder.
9. Status of Investor Complaints, received, if any : NIL

The Promoter Acquirers accepts full responsibility for the information contained in this Post Offer Public Announcement and also for fulfilling their obligations as laid down in the Regulations.

The Post Offer Public Announcement will be available on SEBI website http://www.sebi.gov.in

ISSUED ON BEHALF OF PROMOTER ACQUIRERS BY MANAGER TO THE OFFER

Collins Stewart Inga

Collins Stewart Inga Private Limited

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Fax.: +91-22-2498 2956; Email: blfl@csin.co.in; Contact Person: Mr. Ashwani Deedwania

Place : Mumbai Date : June 8, 2009

Size: 21x12 sq cm